

LOK SABHA

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*Friday, July 26, 1996/Sravana 4, 1918 (Saka)
(The Lok Sabha met at Two Minutes past
Eleven of the Clock)*

[MR. DEPUTY SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

[Translation]

Foreign Debt

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*241. SHRI DADA BABURAO PARANJPE
SHRI RAJESH RANJAN ALIAS PAPPU YADAV:

Will the Minister of FINANCE be pleased to state :

(a) the loans received by the Government from various countries as on March 31, 1996, country-wise;

(b) the repayment of loans and payment of interest made as on March 31, 1996, country-wise;

(c) whether the loans received from some countries are lying unutilised;

(d) if so, the details thereof during each of the last three years, State-wise and project-wise;

(e) the amount as commitment charges paid by the Union Government thereon; and

(f) the action taken by the Government for the non-utilisation of loans by the concerned States?

[English]

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (f). A statement is laid on the Table of the House.

STATEMENT

(a) and (b). Information is given in the Annexure-I.

(c) Yes, Sir. The unutilised amount of loans does not represent the backlog. It only indicates the total amount that can be drawn over a period of time and is dependent on the time profile of various projects

(d) The details regarding loans committed but unutilised project-wise upto 1994-95 is given in the External Assistance Brochure 1994-95 published by Ministry of Finance. A copy of the Brochure is available in the Library of the House. Information regarding 1995-96 is given in the Annexure-II. Information regarding unutilised amount State-wise is given in Annexure-III.

(e) The amount of commitment charges paid on undisbursed loan was Rs. 69.70 crores, 59.63 crores and 58.94 crores during 1993-94, 1994-95 and 1995-96 respectively.

(f) The Government has taken several steps to ensure better utilisation of foreign aid, such as release of 100% as ACA to State Governments in all sectors, release of 25% of the annual expenditure as advance ACA to State Governments, disintermediation of aid flow to Central Public Sector Undertakings to overcome the delay in budgetary process, cancellation of restructuring of projects where necessary, intensified monitoring of projects and setting up of a Project Monitoring Unit in Ministry of Finance as well as appointment of nodal officers.

ANNEXURE-I

Total Receipt, Repayment and Payment of Interest upto 31st March, 1996

Sl. No	Name of the Country/ Institution	Currency	Receipt	Repayments	Donor Currency in Mill
					Interest
1	2	3	4	5	6
MULTILATERAL					
1	A.D.B.	US \$	1607 580	76 607	332 849
2	I.B.R.D.	US \$	11459 923	4705 866	6093 897
3	I.D.A.	US \$	8157 069	1368 460	1058 503
4	I.D.A.	SDR	7246 754	135 619	385 594
5	I.F.A.D.	SDR	163 769	18 567	14 398
6	O P E C	US \$	172 429	120 795	13 368
BILATERAL					
7	Abu Dhabi	UAE Dirhan	68.000	67.999	26.402